

**GOVERNMENT OF INDIA
PLANNING
LOK SABHA**

UNSTARRED QUESTION NO:3283
ANSWERED ON:16.03.2011
FUND ALLOCATION TO MP
Verma Shri Sajjan Singh

Will the Minister of PLANNING be pleased to state:

- (a) the scheme-wise amount of funds allocated to the Madhya Pradesh Government during the last three years and the current year;
- (b) whether the funds allocated have been utilized by the State within the stipulated time- frame; and
- (c) if not, the details of funds returned to the Union Government?

Answer

MINISTER OF STATE FOR PLANNING, PARLIAMENTARY AFFAIRS, SCIENCE & TECHNOLOGY AND EARTH SCIENCES(DR. ASHWANI KUMAR)

(a) to (c) : Planning Commission approves Annual State Plans taking into consideration available resources in consultation with the States. The Outlays approved by the Planning Commission and the expenditure incurred by Madhya Pradesh for the years 2007-08, 2008-09 & 2009-10 and approved outlay for the current year (2010-11) are at Annexure. The state plan outlay includes both State government's resources and central assistance to State Plan. The central assistance to State Plan is released to the states under various plan Schemes by the Ministry of Finance and other Central Ministries based on scheme guidelines. The States including Madhya Pradesh are required to give utilization certificates to the concerned Ministries and release of further instalments is based on such utilization of funds. The central funds released to States or their implementing agencies are not returned to the Union Government as the subsequent instalments are only released by the Ministries after considering the pace of utilization of previous releases.